NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. NAME (IN CAPITAL)

: CP/539/ (IB)/2017

: CONSOLIDATED CONSTRUCTION CONSORTIUM LTD

: VA TECH WABAG LTD

: 9 RULE 6

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Ramarishnan Vivereghaven Senior Connel for M/S. G. Sivashankaran, Connel S. Sathyaganesh

ROHAN RAJASEKARAN PREETHI. S. ARASU

Coursel for Petitioner ALL

ORDER

Counsel for both the parties present. Counsel for the Respondent has raised objection as to the Affidavit and the Bank statement filed and submitted that in relation to the one project, the payment has already been made and in relation to the other there are certain contractual obligations which are yet to be fulfilled by the Operation Creditor due to which the balance cannot be paid. Based on this, Counsel for the Operational Creditor prayed for time to seek instructions from his client. At request time is enlarged. Put up on 8.8.2017 at 10.30 A.M.

J. J. population.

(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)